Name of the Corporate Debtor: M/s Magnifico Minerals Private Limited; Date of Commencement of CIRP: 07.08.2024; List of Creditors as on: 28.11.2025 Annexure-1

Summary of List of Secured Financial creditors belonging to a class of creditors w.r.t. Form CA

| Sr | . Nam | ie [| Natur | Details of | | Details of Claim | | Whethe | % | Amount | Amount | Details | Details of | Amount of | Details of any | Amount of | Reason | Remarks, if any |
|-------|-------|------|-------|----------------|--------|------------------|----------|---------|-------|------------|----------|----------|-------------------|-----------------|----------------|------------|---------|-----------------|
| No | o. of | - | e of | Claim received | | admitted | | r | Votin | of Claim | of | of | guarante | any mutual | mutual credit, | claim | for | |
| | Cred | dito | Claim | | | , | | related | g | under | Continge | Securit | e, if any, | credit, debts | debts etc | Inadmissib | Claim | |
| | r | | | | | D / 0 | | party? | Share | Verificati | nt Claim | y | held in | etc may be | may be set off | le | not | |
| | | | | | Amoun | | Amount | | in | on (Rs.) | (Rs.) | Interest | relation | set off against | against the | | admitte | |
| | | | | Receipt | | admission/updati | | | CoC | | | | to claim | the claim, if | claim, if | | d | |
| | | | | | Claime | on | admitted | | | | | | | any (Rs.) | any | | | |
| | | | | | d | | (Rs.) | | | | | | | | | | | |
| | | | | | | | | | | | | | | | | | | |
| Total | | | | | | | | | | | | | | | | | | |

